

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2022** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/43(CHE)/2022
NAME OF THE PETITIONER(S) : Ping Techno Solutions Pvt Ltd
-Vs-
NAME OF THE RESPONDENTS : ROC, Chennai
UNDER SECTION : Sec 252 of CA,2013

ORDER

The Petitioner is represented by the Ld. Counsel Mr. Rabindra Kumar Samal through video conferencing mode.

It is stated the RoC report is available in the matter.

List the matter before the regular bench on **07.12.2022** for further hearing.

- Sdr

[SAMEER KAKAR]
MEMBER (TECHNICAL)

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-sd-

[DR. MADAN BHALCHANDRA GOSAVI]
MEMBER (JUDICIAL)